

(e) Does not arise in view of (a) above

Donations for Admission in Delhi Schools

*100 SHRI V SREENIVASA
PRASAD
SHRI RAJVEER SINGH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Delhi Administration has issued instructions to all the private and unaided schools in the Capital not to accept donations while admitting students,

(b) if so, whether despite the warning issued by the Delhi Administration, several schools are demanding lump-sum donations at the time of admitting students,

(c) whether the Government propose to inquire into the alleged illegal transactions in public schools, and

(d) if so, by when and the action Government propose to take against the management of the schools found accepting donations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) (a) to (d) The Delhi Administration have issued instructions on 10 12 1990 to the managers of all recognised private aided and un-aided schools in Delhi reiterating the following directions —

- (a) Not to charge donations for admission
- (b) Not to reserve seats for admission in schools for the wards of the employees of the public sector enterprises on the condition of taking loan or otherwise,

(c) Not to keep in custody the original educational certificates of employees

The Directorate of Education, Delhi Administration have intimated that they have received no specific complaint in this behalf. Therefore, the question of taking action against any particular school does not arise

Sugar Zone

924 SHRI MAHENDRA SINGH MEWAR Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether the country is divided into sugar zones for the purpose of price fixation of levy sugar,

(b) if so, how many sugar zones are in existence,

(c) the criteria adopted for setting up such zones,

(d) the sugar zone to which Rajasthan belongs, and

(e) the ex-factory price of levy sugar and the estimated factory's profit margin in this?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) Yes, Sir

(b) 18 sugar zones are in existence

(c) Zones were set up based mainly on agroclimatic conditions prevalent and also taking into account the reports of various expert bodies on cost and pricing,

(d) Rajasthan is a zone by itself

(e) The ex-factory price of levy sugar is based on the statutory minimum cane price,

conversion cost and return prices. Based on this, the average ex-factory price of levy sugar (All-India) during 1989-90 season was Rs. 494.16 per quintal for S-30 Grade, which includes a return on equity of Rs. 8.32 per quintal.

Raw Jute Production

925. SHRI A.K.A. ABDUL SAMAD: Will the Minister of TEXTILES be pleased to state:

(a) the production of raw-jute during 1989-90, **State-wise**;

(b) **The estimated production of raw jute during 1990-91,**

(c) The average market price of standard quality during 1989-90 and 1990-91;

(d) The support price offered by the Government during the last three years, year-wise; and

(e) the quantity purchased by the Jute Corporation of India during the last three years; year-wise?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEONARAYAN YADAV): (a) 72.50 lakh bales of 180 kgs each of raw jute and mesta comprising of : 45.00 lakh bales in West Bengal, 8.00 lakh bales in Bihar 8.50 lakh bales in Assam, 3.00 lakh bales in Orissa, 1.00 lakh bales in U.P. 0.50 lakh bales in Meghalaya, 0.50 lakh bales in Tripura, 4.50 lakh bales in Andhra Pradesh & 1.50 in Tripura, 4.50 lakh bales in Andhra Pradesh & 1.50 lakh bales in other States were produced in 1989-90.

(b) Jute Advisory Board has estimated production of 90.0 lakh bales of raw jute/ mesta in 1990-91.

(c) The average market price of TD-5 variety of jute was Rs. 553.47 per quintal during 1989-90 (July to June) and Rs. 539.50 per quintal during 1990-91 (July to December.)

(d) The minimum support price of TD-5 variety of jute was Rs. 262.50 per quintal in 1988-89, Rs. 295.00 per quintal in 1989-90, and Rs. 320.00 per quintal in 1990-91; and

(e) Jute Corporation of India purchased 6.81 lakh bales of Jute, in 1988-89, 5.08 lakh bales in 1989-90 and 8.35 lakh bales in 1990-91.

[*Translation*]

Cases Filed Against Spurious Drug Manufacturing Companies

926. SHRI GULAB CHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of cases were filed against spurious drug manufacturing companies in the country from January, 1990 to 30 November, 1990;

(b) if so, the names of these companies and the action taken against them so far;

(c) whether the Government are aware that the number of deaths due to drug-reaction is increasing at an alarming rate; and

(d) whether the Government propose to manufacture life saving drugs themselves?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.